

(c) The cellular Operators Association of India have suggested the following for consideration:

- Ensuring provision of Low cost Handset.
- Development of Regional Content.
- Affordability of service through rationalization of levies and duties.
- Reduction in Universal Service Obligation (USO) Levy.
- Financial inclusion through Mobile Banking.
- Automating Government Services and Government Service delivery mechanism.

The above suggestions have already been taken into account in the above mentioned report.

Censorship of Internet

1927. SHRI N.K. SINGH : Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) the details of the segments in the internet sector subjected to censorship;
- (b) whether Government has issued any guidelines governing censorship in the online internet sector;
- (c) if so, the details thereof; and
- (d) whether the guidelines require pre-screening of user content by social networking web-sites?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT) : (a) No segment in the Internet sector is subjected to censorship.

(b) No sir.

(c) and (d) Do not arise.

Communications network for armed forces

1928. SHRIMATI T. RATNA BAI : Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the BSNL's demand for additional funding of Rs. 5,354.55 crores to build an alternate communications network for the armed forces has been rejected by the Ministry of finance; and